



File No. 25/02/2020-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 4th September 2020

NOTICE

1. Reference notice dated 3.6.2020, 12.6.2020, 30.6.2020, 17.7.2020, 4.8.2020 & 19.8.2020 regarding fixing next date of hearing in pending matters.
2. The surge in COVID-19 cases in National Capital Territory Delhi is continuo and also cases increasing in various Central Government Ministries/Departments. Therefore, it has been decided to extend the date of hearing to 1.10.2020 onwards for Principal bench and New Delhi (Court No. II, III, IV, V & VI) in all the pending matters as per table below:

S. No.	Date already fixed	Next Date of Hearing
1	07.09.2020	01.10.2020
2	08.09.2020	05.10.2020
3	09.09.2020	06.10.2020
4	10.09.2020	07.10.2020
5	11.09.2020	08.10.2020
6	14.09.2020	09.10.2020
7	15.09.2020	12.10.2020
8	16.09.2020	13.10.2020
9	17.09.2020	14.10.2020
10	18.09.2020	15.10.2020
11	21.09.2020	16.10.2020
12	22.09.2020	19.10.2020
13	23.09.2020	20.10.2020
14	24.09.2020	21.10.2020
15	25.09.2020	22.10.2020
16	28.09.2020	23.10.2020
17	29.09.2020	26.10.2020
18	30.09.2020	27.10.2020
19	01.10.2020	28.10.2020
20	05.10.2020	29.10.2020
21	06.10.2020	02.11.2020
22	07.10.2020	03.11.2020
23	08.10.2020	04.11.2020
24	09.10.2020	05.11.2020

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25	12.10.2020	06.11.2020
26	13.10.2020	09.11.2020
27	14.10.2020	10.11.2020
28	15.10.2020	11.11.2020
29	16.10.2020	12.11.2020
30	19.10.2020	17.11.2020
31	20.10.2020	18.11.2020
32	21.10.2020	19.11.2020
33	22.10.2020	20.11.2020
34	23.10.2020	23.11.2020
35	26.10.2020	24.11.2020
36	27.10.2020	25.11.2020
37	28.10.2020	26.11.2020
38	29.10.2020	27.11.2020
39	02.11.2020	01.12.2020
40	03.11.2020	02.12.2020
41	04.11.2020	03.12.2020
42	05.11.2020	04.12.2020
43	06.11.2020	07.12.2020
44	09.11.2020	08.12.2020
45	10.11.2020	09.10.2020
46	11.11.2020	10.12.2020
47	12.11.2020	11.12.2020

3. All concerned are informed to note the aforementioned date.
4. The urgent matters shall continue to be attended as earlier.
5. This issues with the approval of Hon'ble President, NCLT.



(Samendra Shukla)
Assistant Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal, New Delhi.
3. Officers of National Company Law Tribunal, New Delhi.
4. NCLT web site/ Notice Board.